

C.P No. 26/(MAH)/2016
M.A. No. 174/2017, 413/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 12.12.2017

NAME OF THE PARTIES: Mr. Namdev Sattaupa Patil
V/s.
Shri Vaijanath Industries Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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38.	Vijay Badgiger	Advocate for R. 3	
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	Dayanand Shastri	R. 3	
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②.	Siddhesh. S. Shetye	Advocate for Petitioner	
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	I/B Rahul. D. Oak		
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	Crmh Helder	P. 2	
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ORDER

MA No.413/2017 & 174/2017 IN CP 26/241/NCLT/MB/MAH/2016

At request of the Respondent side, list this matter on 18.12.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)